

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

12245-2589

No. _____/Library/Weeding Out Books/Notice/2017 Dated, Delhi the 26 MAY 2017

1. P.S. to Ld. District & Sessions Judge (Headquarters), Delhi.
2. A.O. (Judicial), R & I Branch at Tis Hazari Courts Complex, Patiala House Courts Complex, Karkardooma Courts Complex, Rohini Courts Complex, Dwarka Courts Complex and Saket Courts Complex, Delhi/New Delhi with the request to put the Notice on the Notice Board at respective Court Complex, Delhi/New Delhi.
3. Website Committee, Tis Hazari Courts, Delhi with a request to put the Notice on the Website of District Courts, Delhi.

Neelam
26/5/17
(NEELAM PANDEY)

Incharge

District Courts Library, Room No. 374,
Central District, Tis Hazari Courts, Delhi

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

NOTICE

As per the weeding out policy of this Court approved by Ld. District & Sessions Judge (Headquarters), Delhi, Some Old Books including Law Journals/Reporters & Manuals and Bare Acts, etc. as Annexure "A" (Copy Enclosed) are available for sale to Institutions, Bar Members, General Public & Staff, etc. in District Courts Library, Room No. 374, Tis Hazari Courts, Delhi at the following Rates:-

1. Indian Books (including Journals/Reporters and Manuals) @ Rs.50/- and
2. Bare Act @ Rs.10/-.

Books and Bare Acts can be purchased on any working days between

10:00 a.m. to 1:00 p.m. till 24-07-2017.

Interested person may Contact:-

Ms. Neelam Pandey,
Incharge,
District Courts Library, Room No. 374,
Tis Hazari Courts, Delhi – 110054.


(SANJAY KUMAR)

Additional District & Sessions Judge, Delhi
Chairperson Centralized Library Committee

ANNEXURE "A"

**LIST OF LIBRARY BOOKS (INCLUDING LAW JOURNALS/REPORTERS
& MANUALS) AND BARE ACTS**

S. NO.	BOOKS OF COURT AND RESIDENTIAL LIBRARY	TOTAL NO. OF BOOKS/BARE ACTS/SETS OF LAW JOURNALS/MANUALS
1.	OLD EDITION'S BOOKS UPTO THE YEAR 2011	124
2.	OLD EDITION'S BARE ACTS UPTO THE YEAR 2011	6922
3.	RAJDHANI LAW REPORTER DIGEST	
	1971 TO 1984 = 35 BOOKS	35
	1985 TO 1989 = 41 BOOKS	41
	1990 TO 1996 = 34 BOOKS	34
4.	DELHI LAWYERS {SINCE 1993 TO 1996	
	1993 = 58 SETS (04 Volumes Per Set)	232
	1994 = 57 SETS (04 Volumes Per Set)	228
	1995 = 58 SETS (04 Volumes Per Set)	232
	1996 = 56 SETS (04 Volumes Per Set)	224
5.	ALL INDIA REPORTER	
	2001 = 47 SETS (9 Volumes Per Set)	423
	2002 = 17 SETS (9 Volumes Per Set)	153
	2003 = 06 SETS (11 Volumes Per Set)	66
	2004 = 05 SETS (11 Volumes Per Set))	55
	2005 = 20 SETS (12 Volumes Per Set)	240
6.	DELHI LAW TIMES	
	2000 = 52 SETS (6 Volumes Per Set)	312
	2001 = 56 SETS (6 Volumes Per Set)	336
	2002 = 68 SETS (7 Volumes Per Set)	476
	2003 = 25 SETS (7 Volumes Per Set)	175
	2004 = 66 SETS (7 Volumes Per Set)	462
	2005 = 72 SETS (10 Volumes Per Set)	720
	2006 = 04 SETS (10 Volumes Per Set)	40
	2007 = 08 SETS (10 Volumes Per Set)	80
7.	APEX DECISIONS (SUPREME COURT)	
	2001 = 0 SET (10 Volumes Per Set)	NIL
	2004 = 2 SETS (10 Volumes Per Set)	20
	2005 = 0 SETS (10 Volumes Per Set)	NIL
	2006 = 02 SETS (10 Volumes Per Set)	20
	2007 = 0 SETS (10 Volumes Per Set)	NIL
	2008 = 0 SETS (12 Volumes Per Set)	NIL
	2009 = 0 SET (12 Volumes Per Set)	NIL
	2011 = 04 SETS (12 Volumes Per Set)	48

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8.	APEX DECISIONS (DELHI HIGH COURT)	
	2001 = 02 SETS (7 Volumes Per Set)	14
	2002 = 01 SETS (8 Volumes Per Set)	8
	2003 = 02 SETS (8 Volumes Per Set)	16
	2004 = 01 SETS (8 Volumes Per Set)	8
	2005 = 0 SETS (8 Volumes Per Set)	NIL
	2006 = 0 SETS (9 Volumes Per Set)	NIL
	2007 = 02 SETS (10 Volumes Per Set)	20
	2008 = 02 SETS (10 Volumes Per Set)	20
	2009 = 0 SETS (10 Volumes Per Set)	NIL
	2010 = 0 SET (10 Volumes Per Set)	NIL
	2011 = 07 SETS (10 Volumes Per Set)	70
9.	THE AIR MANUALS (5TH EDITION) = 02 SETS (45 Volumes Per Set)	90
10.	DELHI LOCAL ACTS = 2 SETS (12 Volumes Per Set)	24